

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 11.12.2020 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 657 of 2020 Part Heard	Punjab National Bank Vs. Supriyo Kumar Chaudhuri & Ors.	Avinash Mohapatra	Swati Dalmia-R1 Shikhar Singh-R2

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 371 of 2020	Tejas Khandhar Vs. Bank of Baroda	Lucky Palta	Brijesh Tamber,R-1 Brijendra Mishra, IRP
3.	Comp. App. (AT) (Ins) No. 691 of 2020	Securities and Exchange Board of India Vs. Kerala Housing Finance Ltd. (KHFL) & Ors. With	Pratap Venugopal	P D Vincent-R1 Harshad V. Hameed-R2
4.	Comp. App. (AT) (Ins) No. 692 of 2020	Securities and Exchange Board of India Vs. Kerala Housing Finance Ltd. (KHFL) & Ors.	Pratap Venugopal	P.D. Vincent-RP Harshad V. Hameed- R2
5.	Comp. App. (AT) (Ins) No. 784 of 2020	M. Choudhury & Co. Vs. Smt. Ramanathan Bhuvaneshwari, Resolution Professional of R.P. Info Systems Ltd. & Ors.	Sujoy Chatterjee	Jaivir Sidhant, R-1 Arjun Asthana,R-2 & R4
6.	Comp. App. (AT) (Ins) No. 788 of 2020	Vijender Goel Vs. VMA Chemicals Pvt. Ltd.	Sanjay Kr. Maria	
7.	Comp. App. (AT) (Ins) No. 865 of 2020	Turnaround Consultants Pvt. Ltd. Vs. Devendra Singh Resolution Professional of Venus Rollings Mills	Milan Singh Negi	Vaibhav Tyagi

8.	Comp. App. (AT) (Ins) No. 948 of 2020	Babu Phutane Sakamani & Ors. Vs. Bhagyalakshmi Homes LLP	Srijan Sinha	
9.	Comp. App (AT) (Ins) No. 954 of 2020	Apundarik Merchants Pvt. Ltd. Vs. Bansidhar Agarwalla & Co. Pvt Ltd.	Shubhankar Agarwala	

12:00 Noon

For Hearing

10.	Comp. App. (AT) (Ins) No. 733 of 2020 Part Heard	Union of India Vs. Shri Vijaykumar V. Iyer With	Amit Mahajan	Saurav Panda-R1 Saloni Kulkarni-R2
11.	Comp. App (AT) (Ins) No. 1410 of 2019 Part Heard	Vijay Kumar Iyer Vs. GTL Infrastructure Ltd. With	Misha	Shyel Trehan-R1
12.	Comp. App (AT) (Ins) No. 1503 of 2019 Part Heard	Vijay Kumar Iyer Vs. GTL Infrastructure Ltd. With	Charu Bansal	K. Datta Shyel Trehan-R1
13.	Comp. App (AT) (Ins) No. 08 of 2020 Part Heard	GTL Infrastructure Ltd. Vs. Vijay Kumar Iyer With	Diya Kapur	Shyel Trehan-R1 Sumesh Dhawan-RP
14.	Comp. App. (AT) (Ins) No. 26-27 of 2020 Part Heard	State Bank of India Vs. GTL Infrastructure Ltd & Anr. With	Raunak Dhillon	Shyel Trehan-R1 Sumesh Dhawan-RP
15.	Comp. App. (AT) (Ins) No. 685 - 686 of 2020 Part Heard	Indus Tower Ltd. Vs. Vijaykumar Iyer – Resolution Professional of Aircel Ltd. And Dishnet Wireless Ltd. & Anr. With	Manish Jha	Shardul S. Shroff Saurav Panda-R1 Harshita Choubey- R2
16.	Comp. App. (AT) (Ins) No. 734 of 2020 Part Heard	GTL Infrastructure Ltd. Vs. Vijay Kumar Iyer & Anr. With	Diya kapur	Anoop Rawat-R1 Dhruv Dhawan-R2

17.	Comp. App. (AT) (Ins) No. 758 of 2020 Part Heard	Telecom Regulatory Authority of India Vs. Aircel Ltd. & Anr. With	Maneesha Dhir	Salonee Kulkarni- R1 Harshita Choubey- R2
18.	Comp. App. (AT) (Ins) No. 762 of 2020 Part Heard	Tatwa Technologies Ltd. Vs. Vijay Kumar Iyer & Anr. With	Manisha Kanojia	Vaijayant Paliwal Sumesh Dhawan-R1 & R2
19.	Comp. App. (AT) (Ins) No. 822 of 2020 Part Heard	Telecom Regulatory Authority of India Vs. Dishnet Wireless Ltd & Anr.	Maneesha Dhir	Vaijayant Paliwa-R1 Dhruv Dewan-R2

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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**